

Through FAX

(J.H.C. Sch. 1-7)

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From:

**Rajesh Kumar Vaish,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi

File No. XXII(6)/NJA/1/2017-18/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

- (i) Sri Pradip Kumar Choubey,  
District & Additional Sessions Judge, Giridih,
- (ii) Sri Radha Krishan,  
District & Additional Sessions Judge, Jamshedpur,

Sub.-: Regarding nomination for attending the programme on "Workshop of Additional District Judges" (P-1026) scheduled to be held on 04-06 August, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "**Workshop for Additional District Judges**" (P-1026) scheduled to be held on **04-06 August, 2017** at National Judicial Academy, Bhopal.

Further, I also request you to keep your laptop with you at NJA during the seminar. The Joining Instructions in respect of the aforesaid programme are enclosed herewith for needful.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.


Encl.- As above (03 sheets)

Yours faithfully,  
**Sd/- R.K. Vaish**  
Registrar (Administration)

Memo No. 3359 /Apptt.

Dated Ranchi the 25-7-17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /2894 dated 11.07.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Giridih & Jamshedpur / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.

  
25.07.17  
Registrar (Administration)